

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 13th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 144/2015.	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant. Mr. Sanjay Dewan, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-4. Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA
3.	Original Application No. 253/2015	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 & 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8
4.	Appeal No. 42/2015 (M.A. No. 623/2015)	Navdeep Ohri & Ors. Vs. Govt. of India & Ors.	Mr. S. S. Hira, Adv. for the Appellant Mr. Vishwendra Verma, Adv. for R-2 Mr. Naginder Benipal, Adv. for R-3 Mr. R. K. Mishra, Adv. for R-5 & 6
5.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. S. S. Hira, Adv. for Applicant in Misc. Application No. 643/2015 Mr. Navdeep, Adv. for R-1 to 10
FOR HEARING			
6.	Original Application No.13/2015 & M.A.No.32/2015 & M.A.No.591/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Sanjay Dewan and Mr. Narender Pal Singh, Adv. For R-1, 2, & 6. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rana, SI, DP for R-6. Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Adv. for Gram Sabha.
7.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant. Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015.

			Mr. Vikas Malhotra, Adv. For R-1. Mr. Sanjay Dewan, Adv. For R-2 to 4. Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6
8.	Original Application No.148/2014 (M.A.No.497/2014 & M.A.No.210/2015)	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. A.K.Prassad, Adv. For R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Advs. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8. Ms. Manisha Agrawal Narain, Adv. and Mr. S.L. Gundli, for CPCB.
9.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2, 4 & 6 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
10.	Original Application No.191/2013	Tiger Protection Group Vs Union of India & Ors.	Mr. Mubashir Mushtaq & Mr. Gautam Narayan, Advs. for Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. C.D. Singh Adv. for R-3 Mr. Aditya Sharma, Adv. for R-4 & 7

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